

to malpractices, financial irregularities and shortage of funds;

(b) whether it is also a fact that the club was proposed to be shifted from Barrackpore to Behala for the sake of economy and construction of runways and hangars was started there in 1950, but the transfer could not be given effect to due to the objections of some of the office bearers;

(c) whether Government took any step at any time in the past to save the club from abolition and find out the causes of malpractices and financial irregularities; and

(d) if so, what were those steps and what was the result?

**The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati):** (a) As far as Government are aware, there is no proposal under consideration, to abolish the Bengal Flying Club.

(b) Yes, Sir, it was proposed to shift the Club from Barrackpore to Behala on operational grounds. Government is not aware of any objection from the office bearers of the Club to its shifting to Behala. The construction work at Behala was started only in 1959. The airfield is nearing completion and may be ready for operations after electricity and water supply have been made available.

(c) Certain irregularities in the affairs of this Club came to the notice of Government in the past, when necessary steps were taken to remedy the position.

(d) In the year 1950-51, Government came to know of mis-management and financial irregularities done at the Club. An officer of the Civil Aviation Department was specially deputed to check the Club's accounts on the spot and to investigate into the affairs of the Club. His investigation revealed that the then President of the Club was mainly responsible for these irregularities. A special Committee Meeting of the Club was thereafter arranged and the President of the Club was persuaded to resign from his post.

A new Managing Committee was appointed.

2. In the year 1955-56, certain financial irregularities were noticed by an officer of the Civil Aviation Department during the course of his inspection of the Club. These were immediately brought to the notice of the Managing Committee of the Club and they were directed to remove these irregularities and organise the Club properly. Payment of subsidy to the Club was also withheld for some time, but was released after the Club showed improvement.

3. In 1960-61, some irregularities in regard to the working of this Club came to notice. An officer of the Civil Aviation Department was specially deputed to investigate into the affairs of the Club. His investigation has revealed certain financial irregularities and fictitious logging of flying hours. Steps are now being taken, in consultation with the State Government, to re-organise the Club and provide for necessary safeguards against repetition of any financial irregularities in future.

### **Family Planning**

**1237. Shri Vishwa Nath Pandey:** Will the Minister of Health be pleased to state:

(a) the steps that have been taken to associate village Panchayats in the work of family planning; and

(b) what arrangements have been made for distribution of contraceptives and literature on family planning at village level?

**The Minister of Health (Dr. Sushila Nayar):** (a) and (b). Family Planning Orientation Camps each of three days' duration are held specially for lay people and village group leaders to create a background of acceptance of the family planning programme in the rural areas. Family Planning services are now being provided at every primary health centre and also three sub-centres attached to each primary health centre. Contracep-

tives are distributed free to all in the rural areas irrespective of the income of the individual. Literature on family planning is also supplied to each centre set up under the family planning programme.

### अवकाश में विद्यार्थियों के लिये यात्रा सम्बन्धी सुविधायें

१२३८. श्री प्रकाशबीर शास्त्री : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि छात्रों को अवकाश के दिनों में अपने घर तक आने-जाने के लिये अथवा किन्हीं यात्रा विशेषों पर आने-जाने के लिये विभाग की ओर से सुविधायें दी जाती हैं;

(ख) क्या यह भी सच है कि यह सुविधायें सरकार द्वारा मान्यता प्राप्त शिक्षण संस्था को ही दी जाती हैं;

(ग) यदि हां, तो क्या कुछ ऐसी संस्थायें भी इसका लाभ प्राप्त कर रही हैं जो सरकार द्वारा मान्यता प्राप्त नहीं हैं; और

(घ) यदि हां, तो उनको किन विशेष स्थितियों में यह सुविधायें दी गयी और उन के नाम क्या हैं ?

रेलवे मंत्रालय में उपमंत्री (श्री शाहनवाज खां) : (क) से (घ). जी हां, विद्यार्थियों को रियायती किराये पर टिकट दिये जाते हैं। मान्यताप्राप्त शिक्षा संस्थाओं के विद्यार्थियों को जो रियायत दी जाती है वह प्रत्येक मामले को ध्यान में रखते हुए, दूसरी अनमोदित संस्थाओं के विद्यार्थियों, प्रशिक्षार्थियों आदि को भी दी जाती है। इस समय जो संस्थाएं इन रियायतों के पाने की हकदार हैं, उन की एक पूरी सूची सभा पटल पर रखी जाती है [नेत्रिये परिशिष्ट संख्या २, अनुबन्ध संख्या २०]

### C.H.S. Scheme in Delhi

1239. Shri Jagdev Singh Siddhanti: Will the Minister of Health be pleased to state:

(a) whether a large number of Central Government employees are residing in Bahadurgarh, a suburb of Delhi in Rohtak District;

(b) whether it is a fact that these employees do not enjoy the benefits of Contributory Health Service Scheme and if so, when Government intend to extend this Scheme to this area; and

(c) if not, what alternative medical facilities are proposed to be provided for these employees keeping in view the fact that the civil dispensary of that place is not well equipped?

The Minister of Health (Dr. Sushila Nayar): (a) to (c). Bahadurgarh is situated at a distance of about 18 miles from Delhi and is outside the jurisdiction of the Union Territory of Delhi. It is understood that about 1,000 Central Government employees are residing in Bahadurgarh. Since it has not yet been possible to extend the C.H.S. Scheme to Central Government employees residing in places like Shahdara, Gandhi Nagar etc. which fall within the territorial jurisdiction of the Union Territory of Delhi, there is little prospect of the Scheme being extended to places outside Delhi, like Bahadurgarh, in the near future.

The Government of Punjab is primarily responsible for the provision of medical facilities to the residents of Bahadurgarh.

### Tibbia Medical College, Delhi

1240. Shri Jagdev Singh Siddhanti: Will the Minister of Health be pleased to state:

(a) whether Government propose to take over Tibbia College of New Delhi under Maulana Azad Medical College;

(b) what steps have been taken to improve Ayurvedic system of Medicine in India;

(c) whether it will not be possible for Government to allow the degree holders from Tibbia College to complete condensed course of one year in M.B.B.S. Delhi;